

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-09-2018.

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/778/(IB)/2018
NAME OF THE PETITIONER(S) : SIVARAM NARAYANASAMY
NAME OF THE RESPONDENT(S) : TEBMA SHPYARD LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RAMA LINGAM.VA

COUNSEL FOR
CORPORATE DEBTOR



ORDER

The counsel for the Corporate Debtor present. No representation on behalf of the Operational Creditor. List this matter on 08.10.2018.

-SA-

(S VIJAYARAGHAVAN)
Member (Technical)

-SV-

(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp